

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2958
ANSWERED ON:10.08.2000
PAYMENT OF RENT OF PROPERTIES IN POSSESSION OF ARMY IN J & K
ALI MOHMAD NAIK

Will the Minister of DEFENCE be pleased to state:

- (a) the details of immovable properties under the possession of army in Jammu and Kashmir and the date since when these are occupied by the Army;
- (b) whether the rent is being paid to the owners; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (c): Land measuring 21119.993 acres is held on hired/requisitioned basis in Jammu and Kashmir by the Army from different dates. The total number of hired buildings is 26. Rent is being paid for the land and the buildings regularly.